## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

STARRED QUESTION NO:241 ANSWERED ON:18.08.2011 RAILWAY PROJECTS Kumar Shri Shailendra;Rajbhar Shri Ramashankar

## Will the Minister of RAILWAYS be pleased to state:

(a) the targets set and the resultant achievements with regard to the survey for new lines, gauge conversion, doubling, modernisation of stations etc. during the Eleventh Five Year Plan period, zone-wise;

(b) whether some more proposals have been received in this regard from various States including Uttar Pradesh, Maharashtra and Uttarakhand;

(c) if so, the details thereof and the action taken thereon; and

(d) the details of the criteria adopted by the Railways for according approval to such proposals?

## Answer

## MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI DINESH TRIVEDI)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.241 BY S/SHRI SHAILENDRA KUMAR AND RAMASHANKER RAJBHAR TO BE ANSWERED IN LOK SABHA ON 18.08.11 REGARDING RAILWAY PROJECTS.

(a) to (d): The number of surveys including updating surveys for new line, gauge conversion and doubling projects targeted and completed during XI Five Year Plan upto July, 2011 is given in Appendix-I. Modernisation of stations under XI Five Year Plan has been taken up under 'Model Station', 'Modern Station' and 'Adarsh Station' schemes. Targets and Achievement of modernisation of stations during XI Plan is given in Appendix-II.

Surveys are sanctioned based on the demands received from Public representatives, State Governments, other ministries, strategic considerations, operational requirements and for augmentation of existing railway network in the area.

Receipt of the proposals for survey is a continuous process. On receipt of a proposal, the same is scrutinized and if found acceptable, it is processed for sanction on strategic, backward area development, operationally missing link etc. considerations. As per available records, in recent times proposal for conducting nineteen surveys in various States including Uttar Pradesh, Uttarakhand and Maharashtra have been received. The list of these proposals is given in Appendix-III. Suitability for sanction of these proposals is being examined.